

at its meeting held on 3-8-1979 re-considered the matter and have re-classified the Civil Engineering and Architectural Personnel as "Technical" with the retirement age at 60 years, subject to the conditions that they would not be eligible for promotion by assessment as admissible to other technical staff. Representations have been received concerning the imposition of this condition; this is being further examined. The matter regarding classification of Doctors is being looked into.

Meeting of Women Members of Parliament with the Prime Minister

7032. SHRIMATI KISHORI SINHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Prime Minister had a meeting with the women Members of Parliament and women's Organisations on the 18th July, 1980;

(b) if so, the number of women who were allowed to meet the Prime Minister;

(c) whether the delegation handed over any memorandum on the atrocities committed by police on women;

(d) if so, the details of the memorandum; and

(e) whether any assurance was given by the Prime Minister to the delegation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) Yes, Sir.

(b) and (c): A delegation of women Members of Parliament and representatives of women's Organisations called on the Prime Minister on 18-7-80 and presented a memorandum dated 17-7-80, signed by a number of women Members of Parliament and other women regarding the recent incident in Baghat and the behaviour of the police against women in general.

(d) A copy of the memorandum is laid on the Table of the House.

[Placed in Library. See No. LT-1228/80].

(e) The Prime Minister assured the delegation that the points mentioned in the memorandum will be got examined.

Recognition of Moplah Rebellion of 1921 (Kerala) for payment of Pension

7033. SHRI A. K. BALAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have recognised the so-called Moplah Rebellion of 1921 as a part of our Independence struggle; and

(b) if so, whether Government propose to give pension to the participants therein as is given to other freedom fighters?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a): No, Sir.

(b) The matter is under review.

News Item "Influx of Foreign Settlers in Assam"

7034. SHRI JAIRAM VERMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news item published in the "Times of India" in its issue of the 22nd July, 1980 under the caption "Influx of foreign settlers in Assam" which states that a sizeable number of families of Bangladeshis have settled in a two kilometers belt on both sides of a river, encroaching upon Government land;

(b) if so, the details thereof; and

(c) the action taken in the matter so far?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) Yes, Sir.